

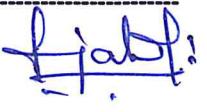
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/14	TP 61/16	For hearing	397/ 398	D S Kumar @ Sreyam Kumar Vs. M/s. Jain Projects & Realty Developers P. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SYED SHIJATH MENDI 8892558777	For Respondents	
2	RAJARAV KUTTAIAH +919986642069 For C.K.N.	FOR PETITIONER	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Both requested time. List it on 05/01/2018.



Member (T)



Member (J)